

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 104
(CAA)-67(PB)/2020

IN THE MATTER OF:

Haptik Infotech Pvt Ltd
And
Times Internet Ltd.

... Applicant / Petitioner

Order under Section 230-232.

Order delivered on 18.11.2020

CORAM

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Mr. Abhishek Seth, Ms. Devika Chopra, Adv.
For the RD/OL : Mr. Shankari Mishra, Adv.
For the I. T. Dept. : Mr. Luqman S Hasan, Jr. Standing Counsel

ORDER

For the report from the RD as well as Income Tax Department has not yet come, list this matter on **08.12.2020** for final hearing.

sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

Ritu
18.11.2020.